

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2742
ANSWERED ON:10.12.2012
TAX ON HEAVY VEHICLES TO REDUCE POLLUTION
Chaudhary Shri Jayant

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the steps being taken by the Government to achieve goal of reducing pollution emission intensity by 20-25% by 2020;
- (b) the details of the action taken in this regard;
- (c) whether there is a proposal to introduce a congestion pricing policy to effectively tax heavy good vehicles; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Government has announced the domestic goal of reducing emissions intensity of Gross Domestic Product (GDP) by 20-25% by 2020 in comparison with 2005 level. In this regard, a National Action Plan on Climate Change (NAPCC) launched by the Government of India on June 30, 2008 envisages India's strategy to meet the challenge of Climate Change including reduction in emissions. The NAPCC includes eight Missions in specific area of Solar Energy, Enhanced Energy Efficiency, Sustainable Habitat, Water, Sustaining the Himalayan Eco-system, Green India, Sustainable Agriculture and Strategic knowledge for Climate Change.

The objectives of these Missions are to support India's policies for sustainable development by way of promotion of energy efficiency, appropriate mix of fuels and primary energy sources including nuclear, hydro and renewable sources, energy pricing, pollution abatement, afforestation and mass transport.

(c) & (d) As regards the introduction of a congestion pricing policy to effectively tax heavy good vehicles, there is no proposal under consideration of Ministry of Road Transport and Highways.